

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/~~TCP~~/~~CSP~~/~~CSA~~/~~TCSP~~/~~TCSA~~/NO. 35 / (MAH)/2017

CORAM:


Present: SHRI B.S.V. PRAKASH
MEMBER

SHRI V. NALLASENAPATHY
MEMBER

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Polyset Plastics Pvt Ltd

SECTION OF THE COMPANIES ACT: 7 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
45	Ms. Mallika Taly a/o Ms. Kaniz Musjee 1/b S. Mahomedbhai a/o	Advocates Petitioner	

Order

CP 35/I&BP/NCLT/MB//MAH/2017

On the Consent Terms placed by the Petitioner Counsel, at request of the
Petitioner Counsel, the Petition is hereby dismissed as the matter is settled out of
Court.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Subj: Consent Terms.